

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 07.10.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 701 of 2021	Amanat Randhawa Hotels Pvt. Ltd. Vs. Shashi Kant Nemani & Ors. Resolution Professional of Aryavir Buildcon Pvt. Ltd. With	Pulkit Deora	Kanishk Khetan-R1 Nitin Dahiya-R2 E Kumar Eshna Kumar-R3
2.	Comp. App (AT) (Ins) No. 785 of 2021	Amanat Randhawa Hotels Pvt. Ltd. Vs. Shashi Kant Nemani Resolution Professional of Aryavir Buildcon Pvt. Ltd. & Ors.	Kumar Anurag Singh	Shashi Kant Nemani Alok Dhir Varsha Banerjee-R1 Nitin Dahiya-R2

For Admission (Fresh Case)

3.	Comp. App. (AT) (Ins) No. 826 of 2021	Rustom Godrej Joshi Vs. Bank of India & Anr.	Mahesh Agarwal	
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By order of Hon'ble Acting Chairperson
-sd/-
Registrar